

F. No. J-11017/59/2024-Judicial (1)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi  
Dated the 26<sup>th</sup> September, 2024

**ORDER**

The President is pleased to engage Shri Udit Dedhiya, Advocate as Group 'A' Panel Counsel for Supreme Court of India and Senior Panel Counsel for High Court of Delhi, as shown below, for conducting Central Government litigation for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**Supreme Court of India as Group 'A' Panel Counsel**


**AND**

**High Court of Delhi as Senior Panel Counsel**

Name of Advocate	Contact details	Enrl. No.
Shri Udit Dedhiya	1 <sup>st</sup> Floor, K-22, Hauz Khas Enclave, New Delhi-110016. Mob: 9619444355 Email: <a href="mailto:uditdedhiya@gmail.com">uditdedhiya@gmail.com</a>	D/1744/2020


2. The engagement and professional fee of aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 21(4)/99-Judl. dated 24.09.1999j (in r/o Group 'A' Panel Counsel) and No. 24(2)/99-Judl. dated 24.09.1999 (in r/o Senior Panel Counsel) both to be read separately with OM No. 26(1)/2014-Judl. dated 01.10.2015 and instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(M. C. Prusty)  
Senior Government Advocate

**Copy through email to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. Ld. Attorney General for India / Ld. Solicitor General for India.
4. The In-charge, Central Agency Section, Supreme Court, New Delhi.
5. The In-charge, Litigation (High Court) Section, Delhi High Court, New Delhi.
6. The Addl. SGI, High Court of Delhi.
7. The Registrar, High Court of Delhi.
8. Shri Udit Dedhiya, Panel Counsel as above.
9. To upload on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
10. Hindi Section for providing Hindi version of this order.
11. Office / spare copies.

  
(Kumar Gaurva)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)